

**टी. बी. सेटों की मरम्मत**

4946. श्री राजावतार शास्त्री: क्या सूचना और प्रसारण मंत्री यह बताने को कृपा करेंगे कि:

(क) क्या यह सच है कि पिछले कई वर्षों से मुजफ्फरपुर, बिहार में एक टेलीविजन केंद्र चल रहा है;

(ख) यदि हां, तो क्या यह सच है कि कुछ सरकारी संस्थानों में टेलीविजन सेट सप्लाई किए गए हैं;

(ग) यदि हां, तो क्या यह भी सच है कि मिडिल स्कूल, काचर, जमाली लाइब्रेरी, मिडिल स्कूल, पांतीपुर, पंचायत आफिस, नकट्टा और अन्य कई केंद्रों के टेलीविजन सेट कई वर्षों से खराब पड़े हैं;

(घ) यदि हां, तो इसके क्या कारण हैं; और

(ङ) सरकार ने उन सेटों की मरम्मत के लिए क्या कार्यवाही की है?

सूचना और प्रसारण मंत्री (श्री वसन्त साठे): (क) मुजफ्फरपुर में एक दूरदर्शन ट्रांसमीटर 14 जून, 1978 से चालू है।

(ख) जी, हां। इन सेटों को पंचायत घरों, स्कूलों, आदि जैसे विभिन्न सार्वजनिक स्थानों और संस्थानों में लगाया है।

(ग) और (घ) शिकायतों मिडिल स्कूल, काचर और पंचायत कार्यालय, नकट्टा में प्राप्त हुई हैं जहां टेलीविजन सेट लगभग एक महीने खराब रहें थे। सामुदायिक अवलोकन सेट किसी समय दिजली की अविश्वनीय सप्लाई, पोलक केवल की चोरी, संरक्षकों की अनियमित निगरानी और वर्षों ऋतु के दौरान मड़कों की बुरी दशा के कारण खराब हो गए थे और इसलिए उगकी शीघ्र मरम्मत नहीं की जा सकी।

(ङ) इस बीच कचार और नकट्टा के सेटों की मरम्मत कर दी गई है।

**Manipulation in attendance of casuals in BCCL.**

4947. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether he is aware of a case of inflating the number of delisted casuals in

Area No. VI of the BCCL by manipulating the attendance caught by the Vigilance during the last one year; if so, facts in details stating the particulars of the officers involved; and

(b) whether some of the officers indicated by the Vigilance in that case have received promotions violating the rules; if so, steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) On receipt of a complaint regarding alleged irregularities in respect of appointment of delisted casuals in Area No. VI of BCCL the matter was taken up for detailed enquiry by the Vigilance Department of the Company. Since the old records of 1973 were not readily available, the Investigating Officer could not complete the enquiry and fixed the responsibility, if any. However, a Committee consisting of senior officials of the Company has been entrusted with the task for submitting a detailed report.

(b) Does not arise.

**Indian Oil Corporation, Digboi, Assam**

4948. SHRI AJIT BAG: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZER be pleased to state:

(a) whether his attention has been drawn by the A.O.C. Labour Union, Digboi (Assam) about the deplorable state of affairs in Indian Oil Corporation, Assam Division; and

(b) if so, what steps have been taken to improve the situation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Government has received a representation from AOC Labour Union expressing their grievances on certain issues.

(b) For maintaining cordial employees-employer relations, remedial actions, where called for, have already been initiated by the management of Assam Oil Division of IOC and Government is keeping a watch on the progress in this regard.